

10

Prahallad Behera Vrs. UOI

O.A. No. 714 of 2011

Order dated: 20.09.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....

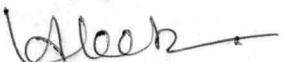
Mr. T.Rath, Ld. Counsel for the applicant, during mention hour, prays for the leave of this Tribunal for withdrawal of this O.A. with liberty to file a better O.A.

Mr. S. Barik, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, is present and has no serious objection to the prayer made by Mr. Rath, Ld. Counsel for the applicant.

Accordingly, the O.A. is allowed to withdraw.^{be} ^R Applicant is granted liberty to file better application, if so advised.

O.A. is, accordingly, disposed of being withdrawn.

Dee


Wleek

MEMBER(Admn.)

MEMBER(Judl.)

RK